

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1372/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: DBS Bank Limited
V/s.
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Mustafa Doctor	Sr. Counsel	
2.	Mr. Ashish Kamal	} Counsel	} Jay
3.	Ms. Ankita Singhania		
4.	Mr. Abhay Jadeja		
5.	Ms. Shubhi Katakay	} Advocate . i/b Crawford Bayley & Co.	} Respondents
6.	Mr. Jay Zaveri		

1.	Mr. Gaurav Joshi	- Sr. Counsel
2.	Mr. Prateek Saxena	- Counsel
3.	Mr. Hrudhay Khurana	i/b AZB & Partners for Petitioner

contd. ... pg. 2/-

: 2 :

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ORDER

CP No.1372/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 3.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)